

(b) the details of new CGHS dispensaries which are going to be opened in Maharashtra, location-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) CGHS is presently functioning in Mumbai, Pune and Nagpur in Maharashtra. The details of expenditure incurred during the period 2006-07 to 2008-09 in these three cities to provide treatment to CGHS beneficiaries is given below:—

(Rs. in crores)

Year	Mumbai	Nagpur	Pune
2006-07	37.64	16.12	20.43
2007-08	39.53	18.65	21.12
2008-09	46.90	23.18	27.77

(b) Due to resource constraints, it is not possible for the CGHS to be extended to newer areas.

Notification of PNDT Act, 1997 not notified by some States

3118. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that courts in some States are acquitting doctors who are engaged in unlawful sex determination activities during pregnancy as the Pre-Natal Diagnostic Techniques Act, 1997 has not been notified by these Governments, so far; and

(b) if so, whether it has not given free hands to medical practitioners who are running their ultrasound and genetic clinics without any mandatory registration as provided in PNDT Act, 1997?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 is a Central Act; It extends to the whole of India except the State of Jammu and Kashmir, which has notified the Jammu and Kashmir Pre-Conception and Pre-Natal, Sex Selection/Determination (Prohibition and Regulation) Act, 2002* (Act No. XXXI of 2002) on 23rd April, 2002. Therefore States are not required to notify the PC and PNDT Act, 1994.

(b) Does not arise.

Malaria control

†3119. SHRI RAGHUNANDAN SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether approval to the proposed long-term scheme of Madhya Pradesh Government for six districts of Bundelkhand region will soon be given and funds provided;

†Original notice of the question was received in Hindi.